



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -			
37 WA/413/2024 FIXED	AIRPORT AUTHORITY OF INDIA Versus LONGJAM BIDYASAGAR SINGH	MR C P SHARMA MR. D DEKA	MR. A PHUKAN MS S SARMA HAZARIKA

LEAVE NOTE OF ADVOCATES FOR 09/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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35)	MRS. A GAYAN	09-12-2024	To	13-12-2024



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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
58	Bail Appln./3777/2024 B/O	PRANAB KUMAR GHOSH Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI),	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CBI
MOTION				
59	AB/3185/2024 FIXED	MUSTAFA ALI AHMED Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
BAIL HEARING (BA)				
60	Bail Appln./2713/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MOSTAB ALI Versus THE STATE OF ASSAM AND ANR	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
61	Bail Appln./2916/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD IRFAN KHAN Versus THE UNION OF INDIA	MR. B BARMAN MS H B BARMAN MS D DUTTA	SC, NCB
62	Bail Appln./3510/2024 WITH OFFICE NOTE, FIXED	MD MIRAJUL ALI @ JITUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	MR. A PHUKAN, AMICUS CURIAE, R-2 PP, ASSAM
BAIL HEARING				
63	AB/1652/2024 FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK R KHATUN	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
64	AB/2315/2024 FIXED	SURAJIT GHOSH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
65	AB/2406/2024 FIXED	HASIBUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
66	AB/2459/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	MS. M K BROWN, Amicus Curiae(R PP, ASSAM
67	AB/2814/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AMIR CHAN @ AMIR CHAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	MR S ISLAM (R-2) PP, ASSAM

68	AB/2875/2024 FIXED	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB MS L HMAR	PP, ASSAM
69	AB/3019/2024 WITH OFFICE NOTE, FIXED	BUBUL KALITA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	MR. P K SARMA (INFORMANT) MS R SAHIN(INFORMANT) PP, ASSAM
70	AB/3039/2024 FIXED	ABDUL LATIF SK Versus CENTRAL BUREAU OF INVESTIGATION	MR. S ISLAM MR A HAWARI	SC, CBI
71	AB/3105/2024 FIXED	ABUL HASIM AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM

ORDERS

72	I.A.(CrI.)/1185/2024 BA 3599/2021(D/O), FIXED in Bail Appln./3599/2021	IMTIAZ AHMED AND ANR. Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. B MAHANTA MS. B BHUYAN MS R SAHIN MR. N HUSSAIN	PP, ASSAM
73	I.A.(CrI.)/1216/2024 B/O in Bail Appln./3727/2024	DUDHNATH KALWAR ALIAS DUDH NATH KALWAR AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
	WITH Bail Appln./3727/2024	DUDHNATH KALWAR @ DUDH NATH KALWAR AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
74	Bail Appln./2581/2024 WITH CASE RECORD(SCANNED COPY), BY SLIP	ANOWAR ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	MR. M ALI (R-2) PP, ASSAM
75	AB/3110/2024 BY SLIP	AMIT SARAOGI Versus THE STATE OF ASSAM	MR. M SHARMA MR S DEKA MR A K RAI MR B YADAV	PP, ASSAM
76	Bail Appln./3610/2024 BY SLIP	MUKESH AGARWAL Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A SHARMA	SC, CBI
77	Bail Appln./3630/2024 BY SLIP	JEHERUL ALI Versus THE STATE OF ASSAM	MR KUTUB ALI DR. D J DEKA	PP, ASSAM
78	Bail Appln./3706/2024 BY SLIP	AZAD ALI AND ANR Versus THE STATE OF ASSAM	MR. S NATH MUSTAFIJUR RAHMAN	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
17	I.A.(CrI.)/456/2024 FIXED, WITH OFFICENOTE, WITH LCR in CrI.A./147/2024 WITH CrI.A./147/2024	AMIR ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR S J CHOUDHURY	MR. A DHAR, AMICUS CURIAE R2 PP, ASSAM
		AMIR ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR S J CHOUDHURY	MR. A DHAR, AMICUS CURIAE (R-2) PP, ASSAM
18	WP(C)/1011/2024 (SINCE DISPOSED OFF), B/O WITH OFFICE NOTE OF THE REGISTRAR GENERAL	AMZAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, F.T SC, ELECTION COMMISSION.

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
16	Bail Appln./2901/2024 WITH OFFICE NOTE, FIXED	SALAUDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
17	Bail Appln./3484/2024 BA 1242/2024 (D/O), WITH OFFICE NOTE, CASE RECORD (SCANNED COPY), FIXED	MOHIB UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
18	Bail Appln./3590/2024 WITH OFFICE NOTE, FIXED	DILUWAR HUSSAIN Versus THE STATE OF ASSAM	MR A ATREYA	PP, ASSAM
ORDERS				
19	I.A.(CrI.)/1214/2024 (CONNECTED WITH ITEM NO. 2 IN THE DAILY CAUSE LIST), B/O in Bail Appln./3716/2024	JABIR HUSSIAN ALIAS SAHJAHAN UDDIN LASKAR Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
59	WP(C)/6334/2024 FIXED	SURAJ KUMAR CHUTIA Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM SC, HEALTH
60	WP(C)/6360/2024 FIXED	DIGANTA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
ADMISSION				
61	WP(C)/583/2024 FIXED	ARATI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	MR. R PHUKAN MS D DUTTA(R-6) SC, IRRIGATION SC, FINANCE
62	WP(C)/5846/2024 FIXED	KAMAL CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR S NATH	GA, ASSAM MR B B NARZARY(R-3) C SARMA (R-3) V KHAKHALARY(R-3)
ORDERS				
63	WP(C)/5494/2024 FIXED	KAKRUNG RONGPIPI Versus THE STATE OF ASSAM AND 10 ORS	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	GA, ASSAM SC, AG SC, P H E SC, K A A C SC, FINANCE DEPTT.

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[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
58	WP(C)/6464/2024 FIXED	JINTU BORA @ JINTO BORAH Versus MEMBER NO.3, MOTOR ACCIDENT CLAIMS TRIBUNAL	MR. R Deka S I AKAND	GA, ASSAM
59	WP(C)/6468/2024 FIXED	PARESH CH SARMA AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR W R MEDHI MR P TALUKDAR	GA, ASSAM
60	WP(C)/6497/2024 FIXED	M/S AMINUR RAHMAN MONDAL AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MS. N GOGOI	SC, FINANCE AND TAXATION
- FOR ORDERS -				
61	I.A.(Civil)/1192/2024 FIXED in WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
	WITH WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
62	I.A.(Civil)/2846/2024 FIXED in WP(C)/5568/2021	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR Versus THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM
	WITH WP(C)/5568/2021	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR Versus THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WPT AND BC
63	I.A.(Civil)/3841/2024 B/O in WP(C)/397/2024	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, WATER RESOURCE
	WITH WP(C)/397/2024	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, WATER RESOURCE

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

64 [WP\(C\)/3003/2021](#)
FIXED

M/S OZONE PHARMACEUTICALS LTD
Versus
THE UNION OF INDIA AND 3 ORS

MS. M L GOPE
MS. N HAWELIA
MS. N GOGOI
MS S SHARMA

SC, GST

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

65 [WP\(C\)/3455/2019](#)
FIXED

PREMJIT SARMA
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. T J MAHANTA
MR R CHAKRAVORTY
MR. M CHALIHA

MR G CHOUDHURY
MS J RAJKUMARI
MS S GOSWAMI
SC, GDD
SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 09/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
66	Cont.Cas(C)/659/2024 FIXED	MD SAURHAB ALI Versus SMT POMI BARUAH, ACS	MR. T K BHUYAN MS. M KHATUN MS K TAYE	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
42	CRP(IO)/507/2024 B/O	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus AJIJUL ALI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
43	CRP(IO)/508/2024 B/O	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus SURYANECHA BIBI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
44	CRP(IO)/509/2024 B/O	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus ABJAL ALI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
45	CRP(IO)/510/2024 B/O	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus REKAT ALI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
46	CRP(IO)/511/2024 B/O	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus MAMONI BEGUM	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
47	CRP(IO)/512/2024 B/O	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus MAMIR ALI ANMD ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
48	CRP(IO)/513/2024 B/O	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus AYUB ALI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
49	CRP(IO)/514/2024 B/O	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus RABIYA BEGUM	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
50	CRP(IO)/515/2024 B/O	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus JYOSNA BIBI	MR. S CHAMARIA MR A N SARMAH	
51	CRP(IO)/516/2024 B/O	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus JAHIRUL ISLAM	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
48	Crl.Pet./1373/2024 B/O	MD. NAZRUL ALI @ RATUL Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
ADMISSION				
49	Crl.Pet./1229/2023 WITH LCR 2 FILES, B/O	AZAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	MS. R. R. BORAH (R-2) MR. A A R KARIM (R-2) MS. G.PURI (R-2) MR. A DEB (R-2) MR. M HOQUE (R-2) MR. S RAHMAN (R-2) PP, ASSAM
50	Crl.Pet./474/2024 WITH LCR 1 FILE, B/O	SHAMIM AHMED @ MUNNA Versus NAZAM UDDIN	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	MS. R CHOUDHURY MS. B. HAZARIKA MR. Z. HUSSAIN
51	Crl.Pet./1183/2024 B/O	ANJALI SARMA Versus THE STATE OF ASSAM AND ANR	MR. B PHUKAN MR S N BARUAH	MR. S CHAMARIA (R-2) MR. A N SARMAH (R-2) MR. M M ZAMAN (R-2) PP, ASSAM
ORDERS				
52	Crl.Pet./863/2024 WITH LCR 1 FILE AND CASE DIARY, B/O	NAJMUL HUSSAIN MAZUMDER @ NAZMUL HUSAIN MAZUMDER AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
HEARING				
53	Crl.Pet./563/2021 WITH LCR 2 FILES, B/O	KAUSHIK RAM BOROOAH Versus THE STATE OF ASSAM AND ANR	MR G J SAIKIA MR. M BISWAS MS M DAS	PP, ASSAM
54	Crl.Rev.P./305/2022 WITH LCR 2 FILES, B/O	KRISHNA DAS Versus SMTI. HAIMYA DAS	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN

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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
53	WP(C)/5408/2020 FIXED	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. P TALUKDAR MR. D K JAIN MS D ANGANA	MR M CHETIA (R-6) SC, WATER RESOURCE SC, REVENUE
54	WITH WP(C)/5441/2020	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. P TALUKDAR MR. D K JAIN MS D ANGANA	MR M CHETIA (R-6) SC. WATER RESOURCE DEPTT. SC, REVENUE
55	WP(C)/1900/2024 FIXED	A NILBIR SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM MR M HALOI
56	WP(C)/2363/2024 FIXED	DIPTI MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAMARIA MR. M M ZAMAN MR A N SARMAH	GA, ASSAM MR. ANANTA RAM MEDHI (r-3 to 7) MS. P R MAHANTA (SC, REVENUE) MS. M BARMAN (GA, R-2) MS. K MEDHI (r-3 to 7) MD. K AHMED (r-3 to 7)
57	WP(C)/2548/2024 FIXED	NIPUL KALITA Versus TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	MR. P K SARMA MR. M MORE MR. A BORPUZARI	MR. AMIT MEHARIA MR R KARIM MR A I TALUKDAR
ORDERS				
58	WP(C)/7439/2023 CAVT. NO.13012/023, B/O	KHAIRUL ISLAM AND 11 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR S BORTHAKUR MS. P BORAH	SC, CO OP MR. M K HUSSAIN (FOR CAVEATOR) MRS. S Y AHMED (FOR CAVEATOR) MR K U AHMED (FOR CAVEATOR) MS. F H AHMED (FOR CAVEATOR) MR. M ALOM (FOR CAVEATOR) MD A RAHMAN (FOR CAVEATOR)

59	I.A.(Civil)/3297/2024 FIXED in WP(C)/4430/2024	THE OIL AND NATURAL GAS CORPORATION LTD AND ORS Versus M/S PRANJAL BP GOHAIN	MR S CHAKRABORTY	MR. K N CHOUDHURY MR. L N DIHINGIA
	WITH WP(C)/4430/2024	M/S PRANJAL BP GOHAIN Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I.
	WITH WP(C)/4430/2024	M/S PRANJAL BP GOHAIN Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I.
60	I.A.(Civil)/3440/2024 FIXED in WP(C)/1453/2024	SMT. ANJANA BORA Versus SANKARDEV COMMERCIAL PVT LTD AND ORS	MR P CHOUDHURY R SARMAH MS M KAKOTY	MR. D SARAF SC, GMC SC, GDD
	WITH WP(C)/1453/2024	SANKARDEV COMMERCIAL PVT LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. D SARAF MR. S S GUPTA	SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 09/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
6)	MR S SARMA	22-11-2024	To	15-02-2025
7)	MR J DAS	28-11-2024	To	31-12-2024
8)	MS. D SAIKIA	04-12-2024	To	10-01-2025
9)	MRS. K DEVI	29-11-2024	To	09-12-2024
10)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
11)	MR. T N DAS	01-12-2024	To	12-12-2024
12)	MR. N BARUAH	02-12-2024	To	15-12-2024
13)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
14)	MR. B K DAS	05-12-2024	To	20-12-2024
15)	MS. P DAS	05-12-2024	To	20-12-2024
16)	MR. B NATH	04-12-2024	To	09-12-2024
17)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
18)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
19)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
20)	MR B K SARMA	05-12-2024	To	13-12-2024
21)	MR. S SINHA	05-12-2024	To	20-12-2024
22)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
23)	MR G JALAN	09-12-2024	To	10-12-2024
24)	MR. D KAKOTI	06-12-2024	To	15-12-2024
25)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
26)	MS B CHOUDHURY	10-12-2024	To	10-12-2024
27)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
28)	MR. M SHARMA	09-12-2024	To	13-12-2024
29)	MRS. M A OZAH	09-12-2024	To	13-12-2024
30)	MR. R P SINGH	10-12-2024	To	17-12-2024
31)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
32)	MS R SAHA	09-12-2024	To	11-12-2024
33)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
34)	MR. S P ROY	09-12-2024	To	09-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,9th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[THIS BENCH WILL SIT AT 10:30 A.M. AND WILL RISE AS SOON AS THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE SUMAN SHYAM AND HONOURABLE MR. JUSTICE A.D. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING OF THE SPECIAL DIVISION BENCH, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
16	Bail Appln./1421/2024 WITH CASE RECORD (SCANNED COPY), FIXED	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
17	Bail Appln./3210/2024 WITH CASE RECORD (SCANNED COPY), FIXED	RUYEL UDDIN @ JAKIR UDDIN @ JAHIR UDDIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM

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33)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
34)	MR. S P ROY	09-12-2024	To	09-12-2024
35)	MRS. A GAYAN	09-12-2024	To	13-12-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR MONDAY, THE 9TH DAY OF DECEMBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE KARDAK ETE

[COURT NO: 20]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

BAIL HEARING

- | | | | |
|---|---|---|---|
| 1. BAIL APPLN. 65/2024
(FIXED, WITH TCR) | DINDAYAL THAKUR
VERSUS
THE STATE AP AND ANR. | RAJESH SONAR
BINNY NYARUCE
R TAKU | NIKITA DANGGEN
LEGAL AID COUNSEL
PP OF AP |
|---|---|---|---|